



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
Barkatpura, Hyderabad, Telangana - 500027
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**SCHEDULE FORM - A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED**

1. Name of Corporate Person	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	August 18, 2017
3. Authority Under which Corporate Person is Incorporated / Registered	Registrar Of Companies- Delhi, under the provisions of Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900DL2017FTC322341
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	Rectangle 1, D-4, Saket, District Centre, Commercial Complex, New Delhi South Delhi-110019
6. Liquidation Commencement Date of Corporate Person	February 26, 2021
7. Name, Address, Email Address, Telephone Number and The Registration Number of the liquidator	V. Shankar, Email: 1981shanky@gmail.com, Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-27. IBBI Reg: IBBI/IPA-002/ IP-N00145/2017-18/ 10436
8. Last Date for Submission of Claims	March 28, 2021, by 5:00 Pm (IST)

Notice is hereby given that the **MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED** has commenced voluntary liquidation February 26, 2021.

The stake holders of **MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED** are hereby called up on to submit a proof of their claims, on or before March 28, 2021, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: February 27, 2021
Place: Hyderabad


Name and signature of Liquidator:
V. Shankar.